## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/40/2017

NAME OF THE PETITIONER(S)

: P. Shanmugam & 7 others

NAME OF THE RESPONDENT(S)

: MARUVOOR ENERGY SYSTEMS PVT LTD & 3 ORS

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

REPRESENTATION BY WHOM

1. Dominic S. David

For P. Giridham

P.H. Arvindh Pandian Sor Advo Cath Sicharan Saivihar

KMD Mulidan Vishm Mohan

ORDER

For Robbin Roleji
Counsels representing both the parties are present. Counsel for petitioner prayed for time to make submissions. Time is extended at request. Put up on 30.11.2017.

-sel S Vijayaraghavan Member (Technical)

-sel-K Anantha Padmanabha Swamy Member (Judicial)